

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA
 OA/051/00420/2018

Date of Order :05.02.2021

C O R A M

HON'BLE MR. M.C.VERMA, JUDICIAL MEMBER
HON'BLE MR. SUNIL KUMAR SINHA, ADMINISTRATIVE MEMBER



Sujit Kumar Singh, son of late Birendra Kumar Singh, resident of village & P.O.- Parsauni Bazee Via-B.K. Jagat, District-East Champaran (Motihari).

..... Applicant.

- By Advocate : Shri Sumit Kumar.

-Versus-

1. The Union of India through the Secretary, Department of Posts, Dak Bhawan, New Delhi-110001.
2. The Chief Post Master General, Bihar Circle, Patna-800001.
3. The Assistant Director (Staff & Recruitment), O/o the Chief Post Master General, Bihar Circle, Patna-800001.
4. The Senior Superintendent of Post Offices, Champaran Division, Motihari-845401.

..... Respondents.

By Advocate :- Shri Arvind Kumar.

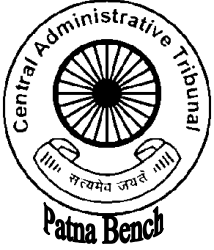
ORDER [ORAL

M.C.Verma, Member (Judl.)

Heard. Learned Senior Standing Counsel Shri H.P. Singh stated at Bar that the impugned order of this OA has already been withdrawn by the respondents and that direction has been issued and approval for selection of the applicant to the post of ABPM in

East Champaran has been issued on 30.01.2021. He invited our attention to Annexure R/2 and R/3 annexed with the W.S. and submits that in view of events which has taken place after filing of this OA, the OA has become infructuous.

2. Learned counsel for applicant after going through the W.S. submits that cause of OA does not survive now.



3. In view of the above as no cause survive, the OA is disposed of.

[Sunil Kumar Sinha]
Member (A)

[M.C. Verma]
Member (J)

Pkl/